



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16th March, 2023

NOTICE

Please take notice that the following matters listed on 16.03.2023 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 858 & 859 of 2023 in Comp. App. (AT) (Ins) No. 1405-1406 of 2022 & I.A. No. 4388, 4389 of 2022 (With Defects)	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr.	Mohit Fereshte Sethna Niharika Aggarwal	Mahima Singh Deepak Khurana Shreyanshi Srivastava-R2 Ashish Verma
2.	Comp. App. (AT) (Ins) No. 527 of 2022	Wishwa Mittar Bajaj & Sons Vs. Jaikrishan Estate Developers Pvt. Ltd. With	Raghavendra M. Bajaj	Gauri Rishi Srishti Juneja Garima Sehgal

3.	Comp. App. (AT) (Ins) No. 528 of 2022	Wishwa Mittar Bajaj & Sons Vs. Shipra Estate Ltd.	Raghavendra M. Bajaj	Gauri Rishi Srishti Juneja Garima Sehgal
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By order of Hon'ble Chairperson

-Sd/-

Registrar